Title: Regarding bomb blasts in the offices of a political party in West Bengal.

DR. NITISH SENGUPTA (CONTAI): Mr. Deputy-Speaker, Sir, I would like to draw the notice of the House to the serious situation caused by the accidental bomb blasts in a number of offices of a political party which happens to the Ruling party in West Bengal causing death of a number of people and inability of the police to arrest any culprit named in the FIR in the last fortnight. ...(Interruptions)

SHRILAKSHMAN SETH (TAMLUK): Sir, it is a matter concerning a State. This matter cannot be raised in the House.

DR. NITISH SENGUPTA : We have discussed the naxal trouble in Bihar. Why cannot we discuss this? How long can we turn a deaf ear to such issues saying they are State issues?

SHRI RUPCHAND PAL : Sir, please give your direction that State matters cannot be raised in the House.

MR. DEPUTY-SPEAKER: Please sit down.

DR. NITISH SENGUPTA : Sir, in fact, there is an unwritten rule in the rural areas in West Bengal that no thana records an FIR unless it is approved by the Secretary of the local unit of the Communist Party.

श्री सुरेश रामराव जाधव : सर, आठ दिन से हम नोटिस दे रहे हैं, लेकिन हमारा नम्बर नहीं आया है।

उपाध्यक्ष महोदय : अब इतनी इंटरप्शंस हो गई है, टाइम बरबाद हो गया है।